

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 27(ND)/2015
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016

NAME OF THE COMPANY: Mr. Yash Goylyam
V/s
M/s. Nulon India Pvt. Ltd.

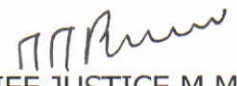
SECTION OF THE COMPANIES ACT: 397/398

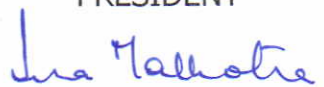
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sarwar Reza	Adv.	Petitioner	
2.	T.A. Khan	Adv.	Petitioner	
3.	Mohd. Waseem Atham	Adv.	Petitioner	
4.	Ms. Ranjana Roy Samai,	Adv.	Resp	
5.	Valudus Sin,	Adv.	Resp	
6.	Abhay Pratap Singh,	Adv.	Resp	

Order

Learned counsels for the parties have reported that the mediation could not succeed and the matter needs to be adjudicated on merits.

List for tomorrow i.e. 07.10.2016 along with CPs No. 88(ND)/2016, 89(ND)/2016, 90(ND)/2016, 102(ND)/2016, 103(ND)/2016 and 104(ND)/2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(INA MALHOTRA)
MEMBER (J)